

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 941
ANSWERED ON 8TH FEBRUARY, 2024**

PROJECTS UNDER PPP

941. SHRI RAHUL KASWAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of criteria fixed for taking up road projects under the Public-Private-Partnership mode and the number of PPP projects sanctioned during the last three years and the current year, year-wise;**
- (b) whether some of the sanctioned PPP projects have been cancelled by the National Highways Authority of India (NHAI)/Government during the said period and if so, the details thereof and the reasons therefor and the financial loss incurred as a result thereof;**
- (c) whether undue delay has occurred in completion of the projects under PPP mode; and**
- (d) if so, the corrective measures taken in this regard?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) The Mode of the project is decided based on multiple factors like traffic, financial viability, availability of resources, market conditions, and criticality of stretch/ corridor. The details of number of PPP projects sanctioned during the last three years and the current year, year-wise under NHAI, is attached at Annexure-I.

(b) Yes Sir. A total of 14 projects have been terminated by NHAI. The list of such projects is attached at Annexure-II.

(c) Some of the Projects has been delayed due to various reasons such as Force majeure event i.e. Covid-19, Land Acquisition, clearances and other issues from Concessionaire. All efforts are being made to complete the projects on time.

(d) Various corrective measures being taken to avoid delay in completion of projects mentioned as under:

(i) The projects to be awarded on adequate availability of land for projects.

(ii) Milestone based project monitoring through PERT Charts/Project Management Software.

(iii) Multiplayer review mechanism involving all stake holders including State Govts. and Central Ministries for timely resolution of issues.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 941 ANSWERED ON 08.02.2024 ASKED BY SHRI RAHUL KASWAN REGARDING PROJECTS UNDER PPP.

Number of PPP projects sanctioned during the last three years and the current year under NHAI	
Year	Number of Project sanctioned
2020-21	71
2021-22	97
2022-23	97

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 941 ANSWERED ON 08.02.2024 ASKED BY SHRI RAHUL KASWAN REGARDING PROJECTS UNDER PPP.

List of Terminated Projects by NHA I	
Sr. No.	Project Name
1	6L of Gurgaon-Kotputli-Jaipur Section from Km. 42.700 to Km 273.00 of NH-8
2	Access Controlled Highway from Bangalore to Neelamangala
3	Six Laning of Panipat-Jalandhar from Km. 96.00 to Km. 387.100
4	Panvel (0.00) to Indapur (84.600) of NH-66
5	Indore - Dewas Km 577.550 to Km 610.00 and Km. 0.000 to Km 12.600 of NH-3 in MP
6	Madurai - Tuticorin from Km. 138.800 to Km. 266.865
7	Thanjavur-Trichy from km. 80.00 to km. 136.490
8	Ludhiana (km. 92.000) to Talwandi Section (km. 170.000) of NH-95 in Punjab
9	Jaipur-Reengus Section
10	Panikoli (km 0.000) to Rimoli (km 166.173) of NH-215 in Odisha
11	Vadodara Mumbai Expressway (Jujuwa to Gandeva) (Phase IB - Pkg VIII) [Km 154.600 to Km 190.000]
12	Vadodara Mumbai Expressway (Karvad to Jujuwa) (Phase IB - Pkg IX) [Km 128.000 to Km 154.600]
13	2/4L of Ghoman-Tanda
14	6L of Southern Ludhiana bypass connecting NE-5 and NH-44
